NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 132/ND/2013 RT CP No.198/Chd/Hry/2017

In the matter of:

Mrs. Rashmi Vaish ...Petitioner

Vs.

M/s Gupta Metal Sheets Ltd. & Ors.Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with

Mr. Vaibhav Sahni, Advocate for the petitioner

Mr. Vishwas Kumar Arora, Advocate for respondents.

Learned counsel for respondents seeks time to file Power of Attorney. Let the needful be done within two weeks. The pleadings are complete.

List the matter now for arguments on 13.10.2017. Short synopsis comprising 4 to 5 pages be filed by both the parties before the Bench Officer before the matter is taken up for hearing.

Sd/-(Justice R.P.Nagrath) Member(Judicial)

September 05, 2017